



THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati the 21st November, 2019

No.HC.VII-197/2013/ **6830** /A. It is for information to all concerned that those Judicial Officers of Assam, who would be completing 3 (three) years in their present place of posting by 31st March, 2020 may submit options (copy enclosed) in accordance with Clause 11 of the New Transfer Policy for the Judicial Officers of Assam, issued under Memo No.HC.VII-197/2013/6766-84/A dated 20.11.2019, positively on or before 28th November, 2019.

By Order,

Sd/- M.K. Kalita,

REGISTRAR (VIGILANCE)

Dated 21.11.2019

Memo No. HC.VII-197/2013/ **6831 - 6852** /A.

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
4. The District and Sessions Judge, _____
5. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar/Dhubri/Barpeta/Naibari.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup(M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Naibari/ Barpeta/ Silchar/ Goalpara/ Tezpur/Amingaon.
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati.
14. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Chief Judicial Magistrate, _____
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati
18. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
19. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
20. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
21. The C.A. to General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.), Gauhati High Court, Guwahati.
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

REGISTRAR (VIGILANCE)

GAUHATI HIGH COURT, GUWAHATI

21/11/19

FORM FOR SUBMITTING OPTIONS FOR TRANSFER BY JUDICIAL OFFICERS

(To be submitted through the controlling officer, i.e. District & Sessions Judge)

- 1. NAME OF OFFICER :
(In Block letters)
- 2. POST HELD :
- 3. PLACE OF PRESENT POSTING :
WITH DATE OF JOINING
- 4. STATIONS OF PREVIOUS POSTING :

SL. NO.	STATION	POST HELD	FROM	TO

- 5. OTHER PARTICULARS
 - a) Marital Status :
 - b) If married, whether the spouse is employed? :
 - i. Name of the post held by the spouse :
 - ii. Deptt./Organization/employer of the spouse :
 - iii. Place of present posting of the spouse :
 - c) Number of school going children :
 - d) Class/Standard :
 - e) Medium of instruction :
 - f) Home District :

g) Whether the Officer has his/her :
own house (Name the city/town
/village)

i. Stations within whose :
Jurisdiction the Officer/
Spouse has property interest

6. State four stations of your choice : (i)
(ii)
(iii)
(iv)

7. If the Officer has not completed :
three years at the present station,
state reason of request for transfer
before completion of the period.

SIGNATURE OF OFFICER